

an>

Title: Introduction of the Domestic Workers (Welfare and Regulation of Employment) Bill, 2015.

SHRI BHARTRUHARI MAHTAB (CUTTACK): Sir, I beg to move for leave to introduce a Bill to provide for the welfare of domestic workers, regulation of conditions of their employment and for matters connected therewith or incidental thereto.

HON. CHAIRPERSON: The question is:

"That leave be granted to introduce a Bill to provide for the welfare of domestic workers, regulation of conditions of their employment and for matters connected therewith or incidental thereto".

*The motion was adopted.*

SHRI BHARTRUHARI MAHTAB: Sir, I introduce the Bill.

---

-